## Annex-I

## **Funds Transfer Mechanism** Platform The Platform will undertake listing of lenders and borrowers. It will act as marketplace for exchange of information and instructions between the trustee, lenders and borrowers. It may be provided 'view only' access to escrow accounts for monitoring and Flow of Flow of reporting purposes. Instructions Instructions Flow of Instructions The Lender The lender will transfer the The Borrower amount from his bank The borrower will transfer account to Lenders' Escrow the repayments from his Account maintained with a bank account to Borrowers' bank and operated by the Lenders' Escrow Account maintained trustee. with a bank and operated Escrow The lender will issue Funds by the trustee. Account instructions to the trustee Transfer Borrowers' maintained The borrower will issue via platform or otherwise Escrow instructions to the trustee to transfer the funds to with a Account via platform or otherwise bank bank account of the maintained to transfer the funds to Funds specific borrower(s). with a bank account of the specific Transfer The funds shall not remain bank lender(s). in the Escrow Account for a The funds shall not remain period exceeding 'T+1' day. in the Escrow Account for a period exceeding 'T+1' day. Operation by Operation by the Trustee the Trustee Flow of Flow of Instructions Trust Instructions Trust will be mandatorily promoted by Trust will **operate** the escrow accounts for transfer of the funds based on the instructions received from the lenders

'T' is the date on which the funds are received in the respective Escrow Accounts.

otherwise.

and borrowers via platform